

**THE HIGH COURT OF MANIPUR
AT IMPHAL**

O R D E R

Imphal, the 28th October, 2014

No. HCM/A24/80-Estt(vi)/15555 This is to notify that the applications of the following candidates who have applied for the post of “**driver**” in response to this Registry’s Advertisement No. HCM/A-24/80-Estt(vi)/15555 dated the 24th September, 2014 are rejected on the ground(s) against their names :-

SL. NO.	RECEIPT NO.	NAME	REASONS FOR REJECTION
1.	3227	NONGTHONGBAM ROCKY LUWANG	DOB is 20 th March, 1994 DOB in Driving Licence is 3.1.1991
2.	3231	L. PREMJIT SINGH	No Draft
3.	3232	KH. KRISHNAMANI SINGH	No Draft
4.	3237	L. GOLDSON SINGH	DOB is 05 th April, 1994 DOB in Driving Licence is 1.1.1993
5.	3243	NAULAK SAMSON SANGTUANG	Personal Cheque
6.	3244	A.DANY SINGH	No Driving Licence
7.	3258	KH. DAWN SINGH	DOB is 18 th March, 1991 DOB in Driving Licence is 10.12.1986
8.	3263	MD. FARID KHAN	DOB is 01 st April, 1987 DOB in Driving Licence is 01.03.1987 (one month’s difference)
9.	3267	S. ALBERTSON KOM	DOB is 09 November, 1990 DOB in Driving Licence is 03.09.1991
10.	3270	LANGAM DOWNIE KHUMANCHA	DOB is 01 st April, 1994 DOB in Driving Licence is 01.04.1992 (2 years difference)
11.	3271	N. ARJUN SINGH	Bank of Baroda
12.	3281	NINGSHOK JAJO	DOB is 12.09.1991 DOB in Driving Licence is 12.04.1987
13.	3290	K. DISON	DOB 02.03.1987 DOB in Driving Licence is 10.04.1990
14.	3295	HOPSON ZEITE	DOB 04.01.1988 DOB in Driving Licence is 27.11.1978 (10 years difference)
15.	3299	ANGOM PUSPENDRA SINGH	DOB 02.08.1990 DOB in Driving Licence is 01.08.1988

16.	3306	THANGJAM DINESHWAR SINGH	DOB 18.09.1988 DOB in Driving Licence is 16.09.1988 (2 days difference)
17.	3324	THOUDAM DENNY SINGH	DOB 10.02.1984 DOB in Driving Licence is 10.03.1977
18.	3337	CHINGTHAM DHIREN SINGH	No Draft
19.	3345	TLANGLAWMPUIHANGA	DOB 01.03.1974 DOB in Driving Licence is 26.12.1974 (9 MONTHS DIFFERENCE)
20.	3356	KOIJAM PREMJI SINGH	DOB 10.03.1990 DOB in Driving Licence is 04.07.1983
21.	3364	BIDYANANDA HIDANGMAYUM SHARMA	DOB 05.01.1995 DOB in Driving Licence is 05.05.1989
22.	3376	MD. ALTAF HUSSAIN	DOB 16.08.1990 DOB in Driving Licence is 04.02.1993
23.	3377	HEISNAM DORENDRA SINGH	DOB 01.03.1975 DOB in Driving Licence is 01.04.1976
24.	3386	ABDUL WAJIT MAKAK	OBC less fee payment of Rs. 100.
25.	3386	CHIROM ANIL SINGH	No driving licence enclosed
26.	3389	MD. TAJUDDIN	DOB 01.02.1990 No Driving Licence / Over write
27.	3390	NG. BUDHAN SINGH	DOB 10.02.1984 DOB in Driving Licence is 01.02.1978
28.	3394	K. PRABIN SINGH	DOB 01.03.1975 DOB in Driving Licence is 15.03.1975 (14 Days difference)
29.	3395	B. GUNESHOR SHARMA	DOB 31.01.1974 DOB in Driving Licence is 01.01.1974 (30 Days difference)
30.	3400	TH. NETRAJIT SINGH	DOB 04.02.1986 DOB in Driving Licence is 01.03.1982 (four years difference)
31.	3401	KH. AHRAI	DOB 01.03.1974 DOB in Driving Licence is 10.05.1975 (One year difference)
32.	3406	T. AMUJAO SINGH	DOB 01.06.1994 DOB in Driving Licence is 01.06.1991 (3 years difference)
33	3410	MD. ANISH KHAN	I) DOB 05.07.1991 II) DOB 16.08.1995 III) DOB in Driving Licence is 06.08.1995
34.	3411	Y. ANI RUDHA SINGH	AXIS Bank Draft
35.	3420	N. SURANJOY MANGANG	No OBC Certificate / Overaged

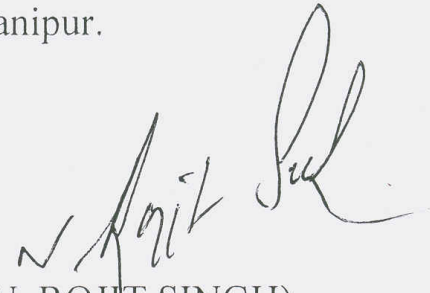
36.	3419	S. LOKENDRO SINGH	Draft After Last Date on 11 th October, 2014
37.	3460	G. KHUPMUANLAL	Received after Last Date on 13.10.2014
38.	3461	LULUN SITLHOU	Received after Last Date on 13.10.2014
39.	3558	MUTHURAM R	Received after Last Date on 18.10.2014

Sd/-
(N. ROJIT SINGH)
JOINT REGISTRAR (ADMN./PM&P)
HIGH COURT OF MANIPUR

Endt. No. HCM/A24/80-Estt(vi)/ 16995-17010 Imphal, the 28th October, 2014

Copy to :-

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2. The Joint Registrar (Judl. & Bench), High Court of Manipur.
3. The Deputy Registrar (Judl), High Court of Manipur.
4. The Deputy Registrar (Admn/PM&P), High Court of Manipur.
5. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.
6. All Assistant Registrars/ Senior Grade Stenographers, High Court of Manipur.
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15. Notice Board/Guard file/ Order Book.
16. Concerned file.


(N. ROJIT SINGH)
JOINT REGISTRAR (ADMN./PM&P)
HIGH COURT OF MANIPUR